

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2855
ANSWERED ON:29.08.2012
PENDING CASES IN TRIBUNALS
Patil Shri A.T. Nana

Will the Minister of FINANCE be pleased to state:

- (a) whether various tribunals regarding direct and indirect taxes as are taking long time to clear the pending appeals;
- (b) if so, the details thereof as on date; and
- (c) the steps taken by the Government to clear the cases in short time?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) & (b) The number of pending appeals in Customs, Excise & Service Tax Appellate Tribunal (CESTAT) and Income Tax Appellate Tribunal (ITAT) are 72,548 and 66,768 respectively.
- (c) Timely action is taken to fill up the vacancies in these Tribunals to clear the pendency and to keep the same under control. An advisory dated 31.01.2012 was issued to CESTAT by Department of Revenue for expeditious disposal of appeals.